

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1002 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bank of Baroda Vs. Anuj Jain Interim Resolution Professional Jaypee Infratech Ltd. & Ors.	Manoj Kumar
2.	I.A. No. 1003 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Pradeep Kumar Agarwal (HUF) & Anr. Vs. Maruti Ferrous Pvt. Ltd.	Gaurav Gupta
3.	I.A. No. 1004 of 2023 in Restoration Application No. __ of 2023 in Competition App. App. (AT) No. 47 of 2022	S. Kannan Vs. Asian Paints Ltd. & Ors.	T.N. Durga Prasad
4.	I.A. No. 1009 of 2023 in Restoration App. No. __ of 2023 Comp. App. (AT) No. 267 of 2017	Kishorilal Agarwal & ors. Vs. Alliance Engineers Pvt. Ltd. & Ors.	Vivek Aggarwal

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By order
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Assistant Registrar